

[10 December, 1999]

RAJYA SABHA

**Statement**

*Central assistance provided to Kaziranga National Park under various centrally sponsored scheme*

Scheme	Amount released (Rs. in lakhs)						
	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-2000
Development of National Parks & Sanctuaries	88.58	88.58*	47.80*	47.80*	50.89	58.05	38.05*
Ecodevelopment around Protected Areas	3.85	3.85*	Nil	6.00	6.00*	6.00*	17.84**

\*Revalidation

\*\*Released

**Schools Running without CBSE Recognition**

\*189. SHRI A VIJAYA RAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government would take steps to take action against the schools, functioning as CBSE Schools, without the recognition by CBSE;

(b) if so, the details in this regard; and

(c) what steps have been taken by Government to ensure the future of the students who are being cheated by such schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The Central Board of Secondary Education (CBSE) affiliates schools for the purpose of Public Examinations conducted by the Board at class X and class XII level. The CBSE does not grant recognition to the schools. In case some of these schools make false claims about recognition/affiliation with the CBSE, then enquiry is conducted against them, warning is issued and the status of such schools is notified for the information of general public. In this connection the Government has set up a Malpractices Cell in the Ministry. All the Autonomous Organisations under its control have also been advised to set up such Malpractices Cells and to gather information about the defaulter individuals and organisations who mislead the general public and take appropriate legal action against them.